## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 3509 TO BE ANSWERED ON 11.08.2025

## **Diversion of Forest Land**

3509: MS MAHUA MOITRA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of acres of green belt or forest land permitted for swapping, change of use, green belt exchange or even development by the private sector for any sort of projects; and
- (b) the names of the top fifty companies permitted and the acreage given to them?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a)& (b) The proposals for use of forest land for non-forestry purposes duly recommended by the State Government /Union Territory Administration, for seeking prior approval of the Central Government, 1980, are examined as per the provisions of Van (Sanrakashan Evam Samvardhan) Adhiniyam, 1980, and Rules and Guidelines thereunder.

The proposals for use of forest land for non-forestry purposes are processed online through PARIVESH ("Pro Active and Responsive facilitation by Interactive and Virtuous Environmental Single window Hub") portal. Information as asked for is not maintained in the Ministry.

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